

## **SUPREME COURT OF INDIA**

**Re: Proposal for transfer of Mr Justice Madhuresh Prasad,  
Judge, High Court of Judicature at Patna.**

On 3 August 2023, the Collegium proposed the transfer of Mr Justice Madhuresh Prasad, Judge, High Court of Judicature at Patna, to the High Court at Calcutta, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted Judges of the Supreme Court who, being conversant with the affairs of the High Court of Judicature at Patna, are in a position to offer views on the proposed transfer. We have also consulted the Chief Justices of the High Court of Judicature at Patna and High Court at Calcutta.

By a letter dated 8 August 2023 Mr Justice Madhuresh Prasad has conveyed his consent to the proposal for his transfer to the High Court at Calcutta. He has, however, requested that while taking a final decision in the matter the Collegium may take into consideration the fact that final Board Examination of his younger son is due in February 2024.

We have considered the request made by Mr Justice Madhuresh Prasad. The Collegium does not find any merit in the request made by

him. The Collegium, therefore, resolves to reiterate its recommendation dated 3 August 2023 to transfer him to the High Court at Calcutta.

( Dhananjaya Y Chandrachud ), CJI

( Sanjay Kishan Kaul ), J

( Sanjiv Khanna ), J

( B R Gavai ), J

( Surya Kant ), J

10 August 2023.

